

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

CP NO. 125/2004 IN  
OA NO. 1535/2002

This the 5th day of April, 2004

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HON'BLE SH. V.K. MAJOTRA, VICE CHAIRMAN (A)  
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Smt. Brahma Devi,  
w/o Late Sh. Chaman Lal Gheek,  
R/o 48, Shastri Park, Chander Nagar,  
Delhi.

(By Advocate: Sh. Gajraj Singh)

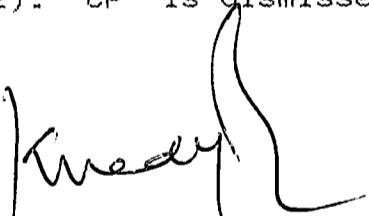
Versus

1. Union of India  
through Lt. General Surjit Singh  
General Officer-in-Command,  
Headquarters,  
Western Command,  
Chand Mandir.
2. Smt. Rajeshwari Nath  
Controller of Defence Accounts,  
Western Command,  
Chandigarh.

Q.R.D.E.R. (ORAL)

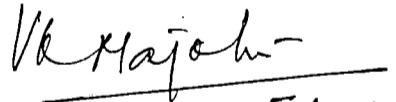
By Sh. V.K. Majotra, Vice Chairman (A)

Learned counsel for applicant seeks permission to withdraw the CP to challenge order dated 17.5.2003 (Annexure CP-12). CP is dismissed as withdrawn.

  
( KULDIP SINGH )

Member (J)

"cc"

  
V.K. Majotra  
5.4.04  
( V.K. MAJOTRA )  
Vice Chairman (A)